

REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

THIRTY NINTH REPORT



LOK SABHA SECRETARIAT

NEW DELHI

November, 1955

0.22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman.*
2. Shri P. Natesan
3. Shri Raghunath Singh
4. Shri Nageshwar Prasad Sinha
5. Shri Ganesh Sadashiv Altekar
6. Shri Goswamiraja Sahdeo Bharati
7. Shri Narendra P. Nathwani
8. Shri Radheshyam Ramkumar Morarka
9. Shrimati Ila Palchoudhuri
10. Shri N. Rachiah
11. Dr. Natabar Pandey
12. Shri Bhawanj Singh
13. Shri T. B. Vittal Rao
14. Shri C. Madhao Reddi
15. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary.*

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1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Thirty-ninth Report.

2. The Committee met on the 22nd November, 1955 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th November, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 25th November, 1955 were also invited to be present at the sitting. Two of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 25th November, 1955, recommended the following time-table:—

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| (1) Resolution regarding Regrouping of Railways. | Out of the total time of 3 hours allotted to this resolution 8 minutes were taken up on the 23rd September, 1955. The balance of 2 hours and 52 minutes may be completed on the 25th November, 1955. |
| (2) Resolution regarding Industrial Service Commission. | 2 1/2 hours. |
| (3) Resolution regarding Contributory Health Service Scheme. | 1 1/2 hours. |
| (4) Resolution regarding Implementation of Directive Principles of State Policy. | 3 hours. |

M. ANANTHASAYANAM AYYANGAR

NEW DELHI,

The 22nd November, 1955.

APPENDIX

Motion re: Adoption of the Thirty-ninth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 25th November, 1955:—

“That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 23rd November, 1955.”

[L.S. Deb. dated 25th November. 1955.]